

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP (IB) No. 767/KB/2017  
CA (IB) No.161/KB/2018  
CA (IB) No.162/KB/2018  
CA (IB) No. 51C/KB/2018  
CA (IB) No. 669/KB/2018  
CA No. 688/KB/2018  
CA (IB) No. 819/KB/2018

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 4<sup>TH</sup> SEPTEMBER, 2018, 10:30 A.M.

Name of the Company		State Bank of India -Vs- Jai Balaji Industries Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Ratnanku Banerji Sr. Adv.
2. Mr. Raktabrato Mitra
3. Mr. Rudrajit Samkcu.
4. Mr. C.K. Saha

Adv for the Applicant  
in CA-688/KB/2018  
CA 669/KB/2018  
- vkr Saha  
04/09/2018

Mr. ANIRUDDHA ROY, Adv }  
Ms. NILADRI KHANRA, Adv } for the workers Union

1. Kuldeep Mullick, Advocate
  2. Anurag Bagaria, Advocate
- } For Dynamic Hard Coke Manufacturing Co.  
(Creditor, Applicant of CA(1B) No. 819/KB/2018)

A. Bagaria  
Advocate  
4.9.18.

1. JISHNU CHOWDHURY
  2. AJAY GAGGAR
  3. RAKHI PURNIMA PAUL
- } Adv for financial creditor

Paul  
4/9/18

1. MR. ABIRASIT MITRA, Sr Adv - For Corporate Debtor
2. MR. D.N SHARMA, Adv
3. Ms. MANJO BHUTERIA, Adv - For Corporate Debtor

- Shrestha  
4/9/2018

Ms. Iram Hassenjee - For Corporate Debtors

**ORDER**

Ld. Counsel for applicant, for Corporate Debtor, for workers union, for Dynamic Hard Coke Manufacturing Co. is present.

**CA No.688/KB/2018** is heard in part. As requested and for want of time list it on 10/09/2018 at 12 O'clock.

For hearing, list all IAs along with CP on 10/09/2018 at 12 O'clock.

Sd

(Jinan K.R.)  
Member (J)